

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**MA/310/00331/2019 in OA/310/01562/2016**

**Dated Tuesday the 23<sup>rd</sup> day of July Two Thousand Nineteen**

**CORAM : HON'BLE MR. P. MADHAVAN, Member (J)  
HON'BLE MR. T. JACOB, Member (A)**

1. The General Manager,  
BSNL, Sreerangapalayam,  
Salem 1.
2. The Assistant General Manager,  
BSNL, Sreerangapalayam,  
Salem 1.
3. The Accounts Officer,  
BSNL. Sreerangapalayam,  
Salem 1.

....Applicants/R1-3

By Advocate Mr. S. Udayakumar

Vs

1. A. Arunachalam,  
Son of V. Arumugam,  
No. 7/40, Vaithy Street,  
Ammapet (PO), Salem 3. ....Respondent/Applicant
2. The Principal Controller of Communication Accounts,  
Tamil Nadu Circle,  
TNT Complex, 1<sup>st</sup> Floor,  
No. 60, Ethiraj Salai,  
Egmore, Chennai 600008. ....Respondent/4<sup>th</sup> respondent

By Advocates Mr. R. Venkatesh (R1)  
Mr. V. Chandrasekaran (R2)

**ORAL ORDER**

**(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))**

MA 331/2019 is filed by the respondents R1-R3 in OA 1562/2016 seeking extension of time for a further period of two months from 11.05.2019.

2. When the matter is called there is no representation for the counsel for MA respondents.
3. Therefore, in the interest of justice, the MA applicants are granted a further period of two months.
4. Accordingly, MA for extension of time is allowed.

**(T.Jacob)  
Member(A)**

**23.07.2019**

SKSI

**(P. Madhavan)  
Member(J)**